

(ग) क्या यह सच है कि उत्तर रेलवे का अपराध गुप्तचर विभाग (क्राइम इंटेलि-जेंस ब्यूरो) ऐसे मामलों की जांच-पड़ताल में काफी समय लेता है ; और

(घ) यदि हां तो जांच-पड़ताल में इतना अधिक विलम्ब न होने देने के लिये क्या कार्यवाही करने का विचार है ?

रेलवे मंत्रालय में राज्य मंत्री (डॉ० राम सुभग सिंह) : (क) 38 कर्मचारी ।

- (ख) (1) यूनिट केटरिंग मैनेजर ।
 (2) बिल निकाली ग्रीर लेखा क्लर्क ।
 (3) सामान जारी करने वाले
 (4) खोमचे वाले ।
 (5) रसोइये ।

(ग) उत्तर रेलवे का अपराध गुप्तचर विभाग भ्रष्टाचार के मामले अपने हाथ में नहीं लेता । ऐसे मामलों पर रेलवे सतर्कता संगठन कार्रवाई करता है । इन मामलों की जांच में परिहार्य विलम्ब नहीं हुआ ।

(घ) ऊपर भाग (ग) के उत्तर को देखते हुए सवाल नहीं उठता ।

Zinc Smelting Plant at Vishakhapatnam

397. Shri Eswara Reddy: Will the Minister of Steel and Mines be pleased to state:

(a) whether the Andhra Pradesh Government have requested the Centre to set up a zinc smelting plant in the public sector at Vishakhapatnam; and

(b) if so, the reaction of Government thereon?

The Minister of Steel and Mines (Shri N. Sanjiva Reddy): (a) Yes Sir.

(b) The question of location of a zinc smelter was remitted for detail-

ed study to an expert committee. The report of the Committee is under examination. A final decision in the matter will be taken by Government shortly.

Accident on the Katni-Bilaspur Section (S.E. Railway)

398. { Shri A. S. Saigal:
 Shri Vishwa Nath Pandey:
 Shri Ram Harkh Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an accident resulting in the derailment of a goods train on the Bilaspur-Katni section of the South Eastern Railway took place on the 24th June, 1964;

(b) whether it is also a fact that another accident took place on the same section on the 20th June, 1964;

(c) if so, the loss of life and property involved in each of these two accidents;

(d) whether any enquiry has been ordered into the causes of these accidents and, if so, the results thereof; and

(e) the measures which Government propose to take to prevent the recurrence of such accidents in future?

The Deputy Minister for Railways (Shri Sham Nath): (a) and (b). Yes.

(c) Loss of life and approximate cost of damage to railway property involved in these two accidents was as follows:—

Date of accident	Loss of Life	Damage to property	Riy.
20-6-64	3	Rs. 3,07,000.00	
24-6-64	Nil	Rs. 1,51,000.00	

(d) Both the accidents were enquired into by Committees of Railway Officers. According to their findings the accident which occurred on